

**GOVERNMENT OF INDIA  
MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT  
LOK SABHA**

**UNSTARRED QUESTION NO. 192  
TO BE ANSWERED ON 11.12.2018**

**SUB-CATEGORISATION OF OBCs**

**192. SHRIMATI RAKSHATAI KHADSE:**

**Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:**

- (a) whether the Government proposes to extend the tenure of the Commission examining the extent of inequitable distribution of benefits of reservation among the caste or communities in the central list of OBC's and sub-categorization of Other Backward Classes (OBCs) and if so, the details thereof;
- (b) whether the Government also proposes to work out a mechanism, criteria, norms and parameters for sub-categorization and if so, the details thereof;
- (c) whether the Government is also considering to take up the exercise of identifying the castes, sub-castes and communities and classifying them into respective sub-category; and
- (d) if so, the details thereof along with the extension period of the commission?

**ANSWER**

**MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT  
(SHRI KRISHAN PAL GURJAR)**

(a) and (d): The Government has notified the latest extension of tenure of the Commission to examine the sub-categorisation of Other Backward Classes, by six months, till 31<sup>st</sup> May, 2019 vide a Gazette notification dated 29<sup>th</sup> November, 2018.

(b) and (c): There is no such proposal.

\*\*\*\*